

Setting up of Yatrikas in Orissa

6779. SHRI HARIHAR SOREN : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether ITDC has taken steps to construct 'Yatrikas' at selected centres of pilgrimage in the country ;

(b) if so, the number of such Yatrikas set up in Orissa so far;

(c) the other places of pilgrim in the country where such 'Yatrikas' have been set up so far; and

(d) the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) : (a) No, Sir,

(b) Does not arise.

(c) and (d). Government of India has set up a Registered Society named Bharatiya Yatri Avas Vikas Samiti for construction of dharamshalas/sarais/musafirkhanas. The Samiti has under taken construction of a Yatrika at Jagannath Puri in Orissa. Two Dharamshalas namely at Amarkantak and Chitrakoot in Madhya Pradesh have been commissioned so far and five Dharamshalas at Brindaban, Kampil, Karaikal, Bidar and Puri are under construction.

[Translation]

Tourist Traffic to Bihar

6780. PROF. CHANDRA BHANU DEVI : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether there has not been any significant increase in the tourist traffic in Bihar despite the fact that there are several spots of natural beauty;

(b) whether the Union Government propose to take some special steps for boosting the tourist traffic in Bihar during the Seventh Five Year period; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) : (a) As per the Foreign Tourist Survey

1982-83, about 3.29% of the foreign tourists visiting India spent at least a night in Bihar.

(b) and (c). The Central Government has taken up a number of schemes for the development of tourism infrastructure in Bihar. These include construction of a mediation park and expansion of travellers lodge at Bodhgaya, construction of a forest lodge at Belta, provision of sound and light show at Buxar, Nalanda and Vaishali and provision of a tourist coach at Hazaribagh.

Filling up of Posts of Chartered Accountants by Air India, Bombay

6781. SHRI RAM SAMUJHAWAN : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :]

(a) whether Air-India, Bombay advertised for the post of Chartered Accountants some-time back;

(b) if so, when;

(c) the qualifications and experience period laid down and the number of posts advertised and those reserve of SC and ST; and

(d) when the selection for those posts was actually held ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) :

(a) and (b). Air-India had issued advertisements twice inviting applications for the posts of Assistant Accounts Officer. The first advertisement was published during November/December, 1983 and the second one, which was exclusively for SC/ST candidates in February/March, 1984. In the second advertisement, there was a stipulation that general candidates could also apply, but would be considered only if no suitable SC/ST candidates were available.

(c) The qualifications prescribed for the post were Chartered Accountant, with MBA as an additional qualification. Experience of a minimum of two years with Chartered Accountant qualification and experience of accounts/audit work in large commercial undertakings was prescribed. The period of experience was relaxable in case of SC/ST candidates. It was also provided that in respect of general candidates, experience requirement could be relaxed in cases of

deserving candidates. The number of vacancies indicated in the advertisement of November/December, 1983 was 12 out of which 5 were reserved for SCs and 2 for STs. In the second advertisement issued during February/March, 1984 7 vacancies were indicated out of which 5 were reserved for Scheduled Castes and 2 for Scheduled Tribes.

(d) Interviews for these posts were held during the period March, 1984 to June, 1984 and the final selection completed in July, 1984.

**Regularisation of Services of Employees
Appointed during Non-Aligned
Summit and CHOGUM**

6782. SHRI LAKSHMAN MALLICK : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether a number of officers were engaged during the Non-aligned Summit that took place in Delhi;

(b) if so, the number of such officers, technical as well as Class IV (Messengers etc.) recruited for CHOGUM;

(c) whether all these officers and class IV also have been absorbed or have been regularised;

(d) if so, the number of class IV particularly messengers who have been regularised or still running on contractual basis; and

(e) whether Government propose to regularise the services of such staff also in ITDC ?

THE MINISTER OF STATE IN THE
MINISTRY OF TOURISM AND CIVIL
AVIATION (SHRI ASHOK GEHLOT) :

(a) Yes, Sir.

(b) For CHOGUM a total of 362 persons were employed temporarily of which 31 were Class IV (Messengers etc.)

(c) No Sir. The casual staff, which was employed on a purely temporary basis for the conference work was discharged after completion of the work.

(d) In view of answer at (c) above, the question does not arise.

(e) ITDC took up the services one officer of the level of General Manager on

deputation for CHOGUM Project and 187 additional persons on purely daily wage/contract basis to tide-over the work load of Non-aligned Summit and CHOGUM Conferences. While the services of the deputationist are still being utilised by ITDC for other projects, the casual staff which was employed on a purely temporary basis was discharged after the completion of the work of Conferences.

**"Policy Planning Committee of Air
Pollution"**

6783. SHRI SANAT KUMAR MANDAL : Will the PRIME MINISTER be pleased to state :

(a) whether Government had set up a Policy Planning Committee on Air Pollution some time back;

(b) if so, the broad recommendations made by this Committee; and

(c) the action taken or proposed to be taken thereon by Government ?

THE MINISTER OF STATE IN THE
MINISTRY OF ENVIRONMENT AND
FORESTS (SHRI VIR SEN) : (a) Yes, Sir.

(b) The recommendations relate to setting up of ambient air quality standards, emission standards and strengthening of training facilities on air pollution control.

(c) The action taken by the Government include :

(i) Stack emission standards have been formulated and notified in July 1984.

(ii) Ambient air quality standards have been formulated.

(iii) Air pollution control areas have been notified.

(iv) National air quality monitoring network has been made operational; and

(v) A programme for post graduate technical training in air pollution control as formulated by the Central Board has been accepted by the University Grants Commission,